

SPECIAL BENCH  
COURT - I

**O-265**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/347(KB)2021  
IA(COMPANIES.ACT)/187(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>NAJRUL MOLLA VS PRAGATI MEDI PHARMA PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Shubhankar Nag, Adv. : For Respondent No. 6 in IA 187/2023  
Mr. Avishek Guha, Adv.  
Mr. Ganesh Manna, Adv.  
Mr. Arunika Dutta, Adv.  
Mr. Kaustav De Sarkar, Adv.

Mr. Saurav Jain, Adv. : For R4

Ms. Muskan Balasaria, Adv. : For R3

**ORDER**

1. Ld. Counsel for parties present.
2. Post this matter for final hearing on **20/6/2024**. In the meantime, pleadings be completed.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**